

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

(11)

O.A. No.1879 of 1996  
M.A. No. 783 of 1997

New Delhi, dated this the 29th April, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Ajay Kumar,  
S/o Shri G.P. Singh,  
R/o A/1914, Govind Puri Extn.,  
New Delhi-110019. .... APPLICANT

BY Advocate: Shri C.B.Pillai

VERSUS

The Chairman,  
Union Public Service Commission,  
Shahjahan Road,  
New Delhi-110011. .... RESPONDENTS

By Advocate: Shri P.H.Ramchandani

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Heard.

2. We dispose of this O.A. with a direction to the Respondents' counsel Shri Ramchandani to apprise the applicant within three days time as to ~~with~~ the actual <sup>1 Candidates</sup> number of OBCs who were above the applicant but were not selected in the Preliminary Exam. of CSE, 1996.

3. With the above direction this O.A. along with M.A. No.783/97 stands disposed of accordingly. No costs.

*A. Vedavalli*

(DR. A. VEDAVALLI)  
Member (J)  
/GK/

*S.R. Adige*  
(S.R. ADIGE)  
Member (A)